

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- AUGUST & SEPTEMBER, 2019				GRAND TOTAL	
Opening Balance as on 01.08.19	Cases Instituted during the Months of August & September, 2019	Cases Disposed of during the Months of August & September, 2019	Total Pendency as on 30.09.19	Total Cases Disposed of during the Months of August & September, 2019 (Family Court + High Court)	Total Pendency as on 30.09.2019 (Family Court + High Court)
3113	220	151	3185	2541	38112

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease numbers of cases due to disposal, modification and restoration of cases reflected later on.